

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB-1874/ND/2019
IA/3069/2020

IN THE MATTER OF:

M/s. Anurantan Textiles Pvt. Ltd.
Vs
M/s. Sarveshwar Creations Pvt. Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC Code, 2016

Order delivered on 05.08.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Naik, Adv. for RP & Mr. M.L. Vij, IRP
For the Respondent : Mr. Aayushman Aeron for suspended Directors,

ORDER

IA-3069/2020:-

The present application has been filed on behalf of IRP under Section 60(5) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016.

The present application has been filed with limited prayer to list 3 IAs i.e. 1856/2020, 1879/2020 & 2004/2020. Prayer is allowed to list these IAs for urgency hearing.

List these IAs on 19.08.2020.

With this order, IA-3069/2020 stand disposed off.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)